

## Annexure-2

Name of the corporate debtor: Emergent Traders Private Limited; Date of commencement of liquidation: 29-05-2025; List of stakeholders as on: 06-08-2025

## List of unsecured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Wel Intertrade Private Limited	02-05-2022	6,33,03,201	6,33,03,201	Unsecured Financial Creditor									No Claims have been received by the Liquidator from any Financial Creditors. However, in accordance with Regulation 12(c) of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016, the Liquidator has duly considered the claim submitted by Wel Intertrade Private Limited (during CIRP) and, upon such consideration, constituted it as a member of the Stakeholders' Consultation Committee (SCC) in terms of Section 38 of the Insolvency and Bankruptcy Code, 2016.